' UTTAR PRADESH SHASAN GOPAN ANUBHAG-3

The Governor is pleased to order the publication of the following English translation of Notification N0. 448 /2023-CX-3, dated March 31, 2023 for general information.

NOTIFICATION

NO. 448/2023-CX-3 Lucknow: March ی , 2023

WHEREAS the premises named, detailed and described in the Schedule given below is a place used for storage and Distribution of Most Inflamable Petrolium Product;

AND WHEREAS an information with respect therto, of the destruction or obstruction thereof, or interference therewith, would be useful to an enemy;

NOW, THEREFORE, in exercise of the powers under sub-clause (d) of clause (8) of section 2 of the Official Secrets Act, 1923 (Act N0.XIX of 1923), read with Government of India, Ministry of Home Affairs Notification N0.S.O. 1285, dated 04 May, 1963 the Governor is pleased to declare the premises named, detailed and described in the schedule given below to be a "**Prohibited Place**" for the purposes of the said Act and to direct that a copy of this Notification in English and in the vernacular of the locality be affixed to the said premises.

SCHEDULE

Name and specifications of the prohibited place.	
	Limited Deoria sov-5 barkagaon MOV
In East	Gata No-629 (Unconstructed Road)
In West	Gata No-638 (Sanjay kalwar S/O Ram dhani and others.)
IN North	Gata No-637min (Sonmati devi W/O Shiv Sankar)
IN South	Gata No-636 (Valik Ial S/O Bhaddar and Prem Ial S/O Rajdhari and others.)

By Order, (Sanjay Prasad) Principal Secretary.